COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 302 OF 2018 & IA NOs. 1120 & 1119 OF 2018

Dated: 17th December, 2018

Hon'ble Mr. Justice N.K. Patil, Judicial Member Present:

Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s. Lohia Developers (India) Pvt. Ltd.

....Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission

& Ors.Respondent(s)

Counsel for the Appellant(s) Mr. Shivam Tripathi

Counsel for the Respondent(s) Mr. C.K. Rai

Mr. Sachin Dubey for R-1

Mr. Rajiv Srivastava Ms. Garima Srivastava Ms. Garqi Srivastava

Ms. Harshita Sinha for R-2

ORDER

At the request of the learned counsel appearing for the Appellant, list the matter on **15.01.2019**.

(Ravindra Kumar Verma) **Technical Member** mk/bn

(Justice N.K. Patil) **Judicial Member**